## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2194 ANSWERED ON:10.03.2015 CRIME AGAINST TRANSGENDER Pal Shri Jagdambika

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether various crimes against the transgender community are on the rise in the country;
- (b) if so, the details thereof and the total number of such cases reported, accused arrested, convicted, along with the action taken against the guilty during each of the last three years and the current year, crime and State-wise; and
- (c) the corrective steps taken by the Government to check such cases and provide security to transgenders in the country?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): As per information provided by the National Crime Records Bureau (NCRB), no separate data on transgenders are being collected at present.

Ministry of Social Justice and Empowerment constituted an Expert Committee to make an in-depth study of the problems being faced by the Transgender Community and suggest suitable measures to ameliorate their problems. The Committee has submitted its report on 27th January 2014.

There are no specific steps taken by the Ministry of Home Affairs for providing security to transgenders. However, as citizens of this country they enjoy constitutional rights, as extended to the citizen of India.